

15

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER :TCP/9/2016
NAME OF THE PETITIONER(S) :Shri Chava Bharat Kumar
NAME OF THE RESPONDENT(S) :Spanish Millstream Leather Private Limited and 3 others
UNDER SECTION :397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. RAMASAMY

Counsel for Petitioner

G.V.M.

G.V. MOHAN KUMAR

ORDER

Shri G V Mohan Kumar, representing senior counsel for petitioner present and prayed time for submitting final arguments as the senior counsel is out of station. Time extend at his request. Put up on 9/3/2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)